GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 258 TO BE ANSWERED ON 19th NOVEMBER, 2019

FOODGRAINS RELEASED TO MAHARASHTRA

258. SHRIMATI POONAM MAHAJAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the quantum of rice and wheat released and distributed to the State of Maharashtra through Public Distribution System under BPL/APL/AAY categories during each of the last three years; and

(b) whether in view of recent floods in Maharashtra, extra quantum of rice released and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a): Govt. of India makes allocation of foodgrains to the States/UTs under Targeted Public Distribution System (TPDS) in terms of National Food Security Act, 2013. The Act provides for coverage of upto 75% of the rural population and upto 50% of the urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the population or atleast 81.35 crore persons, as per Census 2011 population. Corresponding to the above coverage at All India level, State-wise percentage coverage has been determined by the then Planning Commission (now Niti Aayog). Under the Act eligible households, which comprise of Antyodaya Anna Yojana (AAY) households and priority households, are entitled to receive foodgrains @ Rs 1/2/3 per kg for nutri-cereals/wheat/rice respectively. While priority households are entitled to receive 5 kg per person per month, AAY households, which constitute the poorest of the poor, continue to receive 35 Kg of foodgrains per household per month. Responsibility for distribution of Foodgrains within the State/UT rests with the concerned State/UT Govt.

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Government of Maharashtra implemented National Food Security Act, 2013, with effect from February, 2014. The details of allocation and offtake of foodgrain in respect of Maharashtra during last three years is as under:

(figures in MT)

Commodity	Year	Allocation	Offtake
Rice	2016-17	2021100	1850765
	2017-18	2021100	1864673
	2018-19	2021100	1839416
	2019-20*	1178975	981687
Wheat	2016-17	2584092	2387280
	2017-18	2584092	2385980
	2018-19	2584092	2208970
	2019-20*	1507387	1268366

*-upto the month of October, 2019

(b): In view of recent Floods in Maharashtra, this Department has made an additional allocation of 5387 tons of foodgrains (2693.50 tons of wheat and 2693.50 tons of rice) per month for a period of 3 months i.e. from August, 2019 to October, 2019 at MSP rate for wheat and MSP Derived rate for rice for flood relief during 2019-20.
